

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 209A/2015
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2017

NAME OF THE PARTIES: M/s. Whitestone Lifespaces Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act, 1956

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

Compounding Application Nos. 209/2015 & 209-A/2015

1. As happened in the past, no one is present from the side of the Petitioner, although the Registry has issued Notice on 07.03.2017 at the two addresses directed vide an Order dated 28.02.2017.
2. A last chance is to be provided to the Petitioner to represent Petition intimating in the notice that in case of non-appearance, the Petition shall be returned back to the ROC for legal action.
3. The Registry is again directed to issue Notices at the addresses already directed along with a Notice to a Director namely Balasaheb Keshavrao Bhapkar, CTS 1175, Bhakti Paradise, Building 3, Link Road, CHD FL-14, Pune-411 033. MAHARASHTRA, INDIA.
4. Matter is adjourned for final hearing to **21.04.2017**.

Dated: 20.03.2017

Sd/-
M.K. Shrawat
Member (Judicial)